

For Respondent(s)	Mr. N. Venkatraman, ASG Ms. Priyanka Das, Adv. Mr. Akshay Amritanshu, Adv. Mr. Apoorv Kurup, Adv. Mr. Rajat Nair, Adv. Mr. Ankur Talwar, Adv. Mr. Shyam Gopal, Adv. Ms. Chinmayee Chandra, Adv. Mr. A.K. Sharma, AOR Mr. Mukesh Kumar Maroria, AOR
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**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Heard in-part.
- 2 List the Writ Petition tomorrow (16 February 2022) on the top of the Board as part-heard matter.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
COURT MASTER**